

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3628
ANSWERED ON:03.09.2012
CLEARANCE TO AIRPORT
Bhujbal Shri Sameer ;Sainuji Shri Kowase Marotrao

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the proposed Greenfield International Airport at Navi Mumbai in Maharashtra has got 'No Objection Certificate' (NOC) from the Department of Forests;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor and the present status of the proposal?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) No, Sir. The Forest Department of Maharashtra has not issued any 'No objection certificate' to the proposed International Airport at Navi Mumbai.
- (b) In view of reply to part (a) above, reply to part (b) does not arise.
- (c) As per information received from the Nodal Officer, Forest (Conservation) Act, 1980, Government of Maharashtra, the Project Authority submitted a proposal to the Maharashtra Forest Department to obtain prior approval of the Central Government under the Forest (Conservation) Act, 1980 for diversion of forest land required for construction of the Navi Mumbai Airport. The Forest Department of Maharashtra after examination of the said proposal observed that it was not complete in all respects. The Forest Department of Maharashtra therefore requested the Project Authority to do the necessary compliances.